

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 204 OF 2017

Dated: 6th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matters of:

| | | |
|--|---------------|---------------------------|
| M/s. Essar Power (MP) Ltd. | Versus | Appellant(s) |
| Madhya Pradesh Electricity Regulatory Commission & Ors. | | Respondent(s) |

Counsel for the Appellant(s) : Mr. Alok Shankar
Mr. Tushar Jain
Mr. Mahip Singh

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Nitin Gaur for R-2

ORDER

Permitted to file application for withdrawal of appeal.

List the matter on **08.08.2019.**

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj